

(d) 84 pairs.

(e) Yes, Sir.

(f) Does not arise.

(g) No, Sir.

(h) Does not arise.

Fixation of Petroleum products prices

1410. SHRI L.K. ADVANI:
SHRI SHANKERSINH
VAGHELA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the present practice of determining the final prices of petroleum products has resulted in large profits and internal resources at the hands of the Oil and Natural Gas Commission;

(b) if so, the facts and figures in this regard for each of the last three years and the current year;

(c) whether these profits and internal resources are being handed over to the Oil Industry Development Board;

(d) if so, the amount so handed over during the last three years and in the current year; and

(e) if not, the reasons therefor and the action proposed in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) and (b) No, Sir. The profitability of Oil and Natural Gas Commission depends on the net price it is getting for its crude oil and the natural gas and the economics of its operation and not on the final prices of petroleum products.

(c) to (e) Do not arise.

[Translation]

Trains on Lucknow-Chandausi Moradabad and Lucknow-Delhi Sections

1411. SHRI RAJVEER SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have a proposal to introduce trains from Lucknow to Delhi and Lucknow to Punjab via Chanehati, Aonle, Chandausi and Moradabad;

(b) if so, the time by which these train services would be started; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA):

(a) No, Sir.

(b) and (c) Presently not feasible due to resource constraints.

Adulteration of Petrol and Diesel

1412. SHRI SHEO SHARAN VERMA:

PROF. K. V. THOMAS:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is a racket of inaccurate measurement and large scale adulteration of petrol and diesel in Delhi;

(b) if so, whether the Government have conducted an enquiry in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?